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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

C.P. NO. 68/94

in

O.A. No. 1031/93.

Date of Order: 20-10-94.

Between:

C.Mohan Reddy.

.. Petitioner/Applicant.

and

1. Sri K.Lingaiah
The Chief Superintendent,
Central Telegraph Office,
Hyderabad-1.

2. Sri K.Jagannadha Prasad,
The Assistant Chief Superintendent
(Administration) Central Telegraph Office,
Hyderabad-1.

.. Respondents/Respondents.

For the Respondents: Mr.N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN
AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

As the order in OA 1031/93 is modified as per
the order passed in RP 28/94 in OA 1031/93, this CP becomes
infructuous and accordingly it is dismissed. No costs.

Anil
28/10/94
Deputy Registrar(J) CC

To

1. Sri K.Lingaiah, Chief Superintendent,
Central Telegraph Office, Hyderabad-1.
2. Sri K.Jagannadha Prasad, Assistant Chief Superintendent
(Administration), Central Telegraph Office,
Hyderabad-1.
3. One copy to Mr.V.Venkateswar Rao, Advocate, CAT.Hyd.
4. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
5. One spare copy.

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